

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **08.04.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IBA/839/2020
NAME OF PETITIONER : Srestha Finvest Ltd
NAME OF RESPONDENT : Fourpol Electricals Pvt Ltd
SECTION : Sec 7 of IBC, 2016

ORDER

Learned Representing Counsel for Counsel for Petitioner Mr. Kaveen is present through video conferencing platform and represents that in compliance with the directions issued by this Tribunal notice to the Corporate Debtor has been taken and to this effect an affidavit of service has also been filed on 29.03.2021. None is present for the Corporate Debtor.

Perusal of the said affidavit shows that the item seems to have been delivered as per the tracking report issued by the Postal Authorities.

On behalf of Learned Counsel for Petitioner, Representing Counsel seeks for an adjournment.

Taking into consideration the same, post this matter on **28.04.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)